

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.448 OF 2020

In the matter of:

S. Uma Devi Appellant

Vs

M. Visvesvaraya Cooperative Ltd. Respondent

Mr Vipul Kumar, Advocate for appellant.

Mr. Amit Pai and Mr Addanki Haresh, Advocates for Respondent.

ORDER

(THROUGH VIRTUAL MODE)

07.08.2020- Learned counsel for the Respondent undertakes to file Vakalatnama and seeks two weeks' time to file reply affidavit. They are allowed. Rejoinder, if any, may be filed within one week thereafter. Post the appeal for **1st September, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/nn